of (Emergency

LShri M. C. Shah.] of any hon. Member I may, with your permission give the name of that absconder. It is Shri JvTarbada Prasad Singh. As to whether he is a Member of a Legislative Assembly and as to his affiliation to any party, so far as the office is concerned, they have got no information. But my colleague Shri Raj Bahadur informs me that he is an M.L.A. and he belongs to the P.S.P.

RULING* REGARDING RAISING OF QUESTIONS OF PRIVILEGE

SHRI N. D. M. PRASADARAO (Andhra): Sir on a question of privilege of this House, I want to submit that yesterday the Deputy Minister for Food and Agriculture, while giving replies to supplementary questions under starred question No. 332 gave the House a totally false answer with regard to the food production in Andhra. He said that the total irrigation under the Tunga-bhadra Project in Andhra, where he had been only a week back, was about 5 lakh acres and the total amount of food grains about 4 lakh tons.

MH. CHAIRMAN: But the question is, you must

SHRI N. D. M. PRASADARAO: This is a wrong answer and

SHRI BHUPESH GUPTA (West Bengal): He is speaking from per-6onal knowledge, Sir

MR. CHAIRMAN: But if you are raising a question of privilege, first of all, you must inform me that you are going to raise a question of privilege and not come here and all of a sudden spring a surprise. If you give me notice, I will send it to the Minister and find out what his answer is. Also, as far as possible, it is better to avoid words like "falsehood". There is another word—"incorrect" in the English language.

Privilege

REFERENCE TO THE LIFE INSUR-ANCE (EMERGENCY PROVISIONS). ORDINANCE, 1956

12 Noon

BHUPESH **GUPTA** SHRI (West Bengal): Sir, I wish to draw and the attention of attention the House to a letter which we have re ceived regarding the leakage Life Insurance (Emergency Provi sions) Ordinance before it was noti fied and published, I am reading out certain extracts.....

MR. CHAIRMAN: For that also you had better come to me

SHRI BHUFESH GUPTA: Only a few lines, Sir,

SHRI BHUPESH GUPTA: Sir, the House has already started.

MR. CHAIRMAN: Before the House started, I was here for half an hour. You give it to me and I will find out the position. Dr. Shrimali.

SHRI BHUPESH GUPTA: I shall give it to you.

MR. CHAIRMAN: Yes. Give it to me. Don't read it. Yes, Dr. Shrimali.

STATEMENT REGARDING SUPPLE-MENTARIES TO STARRED QUES-TION NO. 424, ANSWERED ON 21ST DECEMBER 1955, IN RESPECT OF PROPAGATION OF HINDI IN NON-HINDI STATES.

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): Sir, while answering the supple-mentaries to Starred Question No. 424 answered in the Rajya Sabha on the 21st December 1955, some slips were made which I may be permitted to correct.